

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) and (b). The Director, Geological Survey of India has reported that no new discovery of economically workable deposit of any metalliferous mineral, such as, gold, copper, lead and zinc has been made by the Geological Survey of India between 1949 and 1952.

New deposits of beryl, uranium and thorium ores and ilmenite have been discovered. It would not be in the public interest to disclose the location and quantity of the new deposits of beryl, uranium and thorium ores.

The proving of deposits of iron pyrites in Amjor, Bihar to be used for the manufacture of sulphuric acid has been carried out during this period, and the work done has shown that a quantity of about 1 million tons may be available for exploitation.

#### "ELECTION TRIBUNALS"

\*1218. **Paadit Balkrishna Sharma:** (a) Will the Minister of Law be pleased to state if any proposal is under consideration to guard against possible conflicting decisions of Election Tribunals and to ensure uniformity of Election decisions?

(b) Has any suggestion on the subject been received by Government from the Election Commission of India?

**The Minister of Law and Minority Affairs (Shri Biswas):** (a) and (b). No, Sir.

#### INDIAN AND KING'S COMMISSIONED OFFICERS

692. **Shri Balakrishnan:** Will the Minister of Defence be pleased to state:

(a) whether Indian Commissioned Officers have been given the same rank as the old King's Commissioned Officers; and

(b) if so, whether their scales of pay are the same?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes.

(b) The pay scales of former K.C.I.O.s are higher than those for I.C.O.s. This is because Government have given an assurance that the pay and allowances of former K.C.I.O.s would not be disturbed and that the position would not be altered when K.C.I.O.s relinquished their Land Forces Commissions on 26th January 1950 and accepted fresh ones from the President.

#### STATUTORY AND NON-STATUTORY BODIES (MINISTRY OF EDUCATION)

693. **Shri S. N. Das:** Will the Minister of Education be pleased to refer to the answer given to starred question No. 976 asked on the 12th September, 1951 and state:

(a) the names of statutory and non-statutory bodies of a permanent nature constituted since then up-to-date under the administrative control of his Ministry giving the following information in each case:—(i) the date of their constitution; (ii) the recurring and non-recurring expenditure incurred by them; (iii) provision for the audit of their accounts; and (iv) the method of submission of the report of their activities;

(b) the names of such ad-hoc committees as were appointed during the same period giving the dates of appointment;

(c) the names of such ad-hoc committees as have finished their work and have submitted their reports during the period giving the dates of submission of their reports;

(d) the names of such ad-hoc committees as are still functioning and the time by which they are expected to submit their reports; and

(e) the names of such bodies of a permanent nature and of advisory character that have been dissolved during the period?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) to (e). Four statements giving the required information are placed on the Table of the House. [See Appendix VII, annexure No. 39].

#### STATUTORY AND NON-STATUTORY BODIES (MINISTRY OF FINANCE)

694. **Shri S. N. Das:** Will the Minister of Finance be pleased to refer to the answer given to unstarred question No. 149 of 30th August, 1951 and state:

(a) the names of statutory and non-statutory bodies of a permanent nature constituted since then up-to-date under the administrative control of his Ministry giving the following informations in each case:—

(i) the date of their constitution;

(ii) the recurring and non-recurring expenditure incurred by them;